

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2187

ANSWERED ON:02.12.2002

SPECIAL ASSISTANCE TO DROUGHT AFFECTED STATES

C. SREENVAASAN;GAJENDRA SINGH RAJUKHEDI;IQBAL AHMED SARADGI;JASWANT SINGH BISHNOI;K. KARUNAKARAN;K. MURALEEDHARAN;SANAT KUMAR MANDAL;SURESH KURUP;VARKALA RADHAKRISHNAN

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the details of States who have requested for more Central assistance to counter the drought; State- wise;
- (b) whether the amount so far provided is not sufficient to help the drought affected people;
- (c) if so, whether the Government have received any memorandum from the Governments of Kerala, Madhya Pradesh, Karnataka and Rajasthan for special drought relief assistance;
- (d) if so, the details thereof and the reaction of the Government thereto;
- (e) by when the assistance is likely to be released;
- (f) whether the Government also propose to release said special assistance to other drought affected States;
- (g) if so, the details thereof, State-wise;
- (h) whether the Government are aware that the farmers are facing serious problems to raise Rabi- crops; and
- (i) if so, the remedial steps taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) to (i): Governments of Andhra Pradesh, Chhattisgarh, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttaranchal and Uttar Pradesh had submitted Memoranda for assistance from National Calamity Contingency Fund (NCCF) for drought. A total assistance amounting to Rs. 1999.14 crore from the National Calamity Contingency Fund (NCCF) was approved by the High Level Committee for the drought affected States, subject to adjustment of available balances in the CRF of respective States, for all the above States except Jammu & Kashmir and Kerala. Relevant details are in Annexure-I. In addition, 19.25 lakh MTs of foodgrains have so far been allocated to the drought affected States under the 'Special Component' of Sampoorna Grameen Rozgar Yojana (SGRY), for relief employment (Annexure-II). The Report of Central Team to Jammu & Kashmir is under process and a Central Team is visiting Kerala shortly for assessment of the drought situation. Adequate attention is being paid by the State governments to undertake Rabi sowing and cultivation.

Annexure-I

STATE-WISE DETAILS OF DEMAND AND AMOUNT APPROVED BY HIGH LEVEL COMMITTEE (HLC) FOR DROUGHT AFFECTED STATES

(Rs. in Crore)

S.No. STATE DEMAND BY STATE AMOUNT APPROVED BY HLC SUBJECT TO DEDUCTIONS OF BALANCE IN CALAMITY RELIEF FUND (CRF)

1. Andhra Pradesh 1210.90 174.61

2. Chhattisgarh 880.66 92.73

3. Haryana 1895.98 109.65

4. Himachal Pradesh 155.86 39.45

5. Jharkhand 1467.25 42.06

6. Karnataka 1562.85 221.46

7 Madhya Pradesh 790.38 125.89

8. Maharashtra 1730.61 20.00

9. Orissa 871.40 120.18

10. Punjab 3529.44 125.41

11. Rajasthan 7519.76 207.68

12. Tamil Nadu 1545.76 228.30

13. Uttaranchal 401.81 10.62

14. Uttar Pradesh 7539.79 481.10

TOTAL 31102.45 1999.14

#### Annexure-II

Quantity of foodgrains approved under `Special Component` of sampoorna Grameen Rozgar Yojana (SGRY) to drought affected States

(Lakh MTs)

State Quantity approved (Special Component of SGRY)

Andhra Pradesh 3.00

Chhattisgarh 0.50

Haryana 0.25

Himachal Pradesh 0.10

Jharkhand 0.40

Karnataka 2.00

Madhya Pradesh 1.00

Orissa 2.00

Rajasthan 7.00

Tamil Nadu 0.50

Uttarnchal 0.50

Uttar Pradesh 2.00

Total 19.25